

**CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,  
ORDER SHEET**

COURT NO. : 104/09/2019T.A./260/25/2012DEBJYOTI PATNAIK

-V/S-

NATIONAL ALUMINIUM COMPANY LIMITED, M/O MINESITEM NO:72FOR APPLICANTS(S)

Adv. :Mr. S. Palit

FOR RESPONDENTS(S) Adv.:Mr. J. P. Behera on behalf of Mr. N. R. Rout

Notes of The Registry	Order of The Tribunal		
	<p>It is submitted by Ld. Counsel for the applicant that the OA has become infructuous since the applicant has retired. He does not want to press the matter. Accordingly the OA is treated as disposed of as not pressed.</p> <p>Proxy Counsel behalf of Mr. N. R. Rout, Ld. Counsel for the respondents is present.</p> <table border="1" data-bbox="523 1136 1421 1205"><tr><td data-bbox="523 1136 980 1205">( SWARUP KUMAR MISHRA) MEMBER (J)</td><td data-bbox="980 1136 1421 1205">( GOKUL CHANDRA PATI) MEMBER (A)</td></tr></table> <p>pms</p>	( SWARUP KUMAR MISHRA) MEMBER (J)	( GOKUL CHANDRA PATI) MEMBER (A)
( SWARUP KUMAR MISHRA) MEMBER (J)	( GOKUL CHANDRA PATI) MEMBER (A)		